

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Following officials are hereby directed to work as Assistant Accounts Officer (Ad-hoc) for the time being for three months with effect from the date mentioned against their names in the PB Rs.9300-34800/- with GP Rs.4800/- (Pay Marix Level 8) purely as a stop gap arrangement or till the regular appointments are made as per "Delhi District Courts Establishment (Appointment & conditions of Service) Rules, 2012" or any further order is made in this regard.

Such appointment shall not confer any right upon the incumbents to claim either regular appointment or seniority.

Sl.No.	Name of the Official & Emp. Code	Parental Cadre	Period
1.	Sh. Inder Singh (13882/39816744)	Judicial Assistant	11.08.2022 to 10.11.2022
2.	Sh. Sanjeev Kumar (14040)	Judicial Assistant	11.08.2022 to 10.11.2022
3.	Sh. Amit Saxena (88150671)	Judicial Assistant	11.08.2022 to 10.11.2022
4.	Sh. Ravi Kumar (77345864)	Judicial Assistant	11.08.2022 to 10.11.2022
5.	Ms. Kavita Chug (40088478)	Judicial Assistant	11.08.2022 to 10.11.2022

Further, such appointments are subject to the outcome of WP(C) No.3909/2014 titled as Prabhat Bhatti & Anr. Vs District & Sessions Judge (HQ) & Anr. and WP(C) No. 4978/2014 titled as Rakesh Kumar & Anr. Vs District & Sessions Judge (HQ), Delhi & Ors.

GIRISH KATHPALIA
13.9.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs),
Delhi. *Rm*

No. 70512-572 /Admn.-I/S&P/2022

Dated 11 SEP 2022

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, East (KKD)/New Delhi (PHC)/South-West (Dwarka)/West (THC)/North-West (Rohini)/South (Saket)/North-East (Karkardooma)/South-East (Saket)/Shahdara (Karkardooma)/North (Rohini).
2. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue.
3. The CO/HOO, Accounts Branch, THC (Central & West District) /New Delhi (PHC)/South-West, Dwarka Courts/South & South-East District, Saket Courts/North & North-West District, Rohini Courts/East, Shahdara & North-East, Karkardooma Courts, Delhi.
4. Concerned Pay & Accounts Office (through concerned Accounts Branch), Central & West District, THC /New Delhi (PHC)/ South-West, Dwarka Courts/South & South-East District, Saket Courts / North & North-West District, Rohini Courts, Delhi/East, Shahdara & North-East, Kararkdooma Courts, Delhi.
5. Personal Office of District & Sessions Judge (HQs), THC, Delhi.
6. Administrative Officer (J), Litigation Branch/Recruitment Cell/Promotion Cell, Central, THC, Delhi.
7. Web Site Committee, THC, Delhi.
8. Hindi Section, THC, Delhi.
9. Dealing Official, Personal File/ACR/P&T/S&P (Admn. II), THC, Delhi.
10. Dealing Official, Establishment Seat, Admin-I, Central, THC, Delhi
11. Dealing Official, Layers Seat, THC, Delhi
12. Official concerned.

Balbir Singh
13/9/22

(Balbir Singh Shalar)
Administrative Officer (Judicial)
Administration Branch-I, THC, Delhi.

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